NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P No. 178/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: Mrs. Rehana Praveen Chaudhary

V/s.

M/s. Poonam Drums & Containers Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 241, 242, 244 of the Companies Act,

2013. S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

CP No. 178/241-242/NCLT/MB/MAH/2017

At request of the Counsel, list this matter on 10.08.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)